

Mishra Committee Report

1073. SHRI S.C. VERMA: Will the PRIME MINISTER be pleased to state:

(a) when the report of Rangnath Mishra Pay Committee regarding revision of pay scales of Public Sector employees was submitted to Union Government;

(b) whether Government have accepted the recommendations; if so, the details thereof;

(c) if not, the reasons therefor and when a final decision is likely to be taken;

(d) the existing pay scales of officers and supervisors in Bharat Heavy Electrical Limited and the scales of pay recommended by the Mishra Commission; and

(e) whether officers and supervisors of B.H.E.L. are getting less pay than their counter parts working in the Union Government, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (c). The High Power Pay Committee which was headed by Mr. Justice R.B. Mishra submitted its final report to the Government on 24.11.88. The recommendations made by the Committee have been accepted and orders have been issued on 12.6.90.

(d) and (e). The executives and supervisors of the BHEL are on Industrial Dearness Allowance pattern and related scales of pay. Revised pay scales in respect of executives and supervisors would be finalised after the Tripartite DA Committee has submitted its report. The scales of pay of the executives and supervisors in Public Sector Enterprises following Industrial Dearness

Allowance pattern are not comparable to the scales of pay recommended either by the High Power Pay Committee or by the Fourth Pay Commission.

[English]

Pollution of Krishna and Godavari Rivers

1074. SHRI J. CHOKKA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Krishna and Godavari waters become highly polluted by the time they reach Andhra Pradesh;

(b) if so, whether any schemes are being contemplated to clean the waters of the said rivers; and

(c) if so, the amount sanctioned, expenditure incurred so far and future allocations for the said work?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) No, Sir. The Krishna and the Godavari are not highly polluted when they enter Andhra Pradesh.

(b) and (c). Do not arise.

CBI Raids on Government/Public Sector Officials

1075. SHRI YADVENDRA DATT:
SHRI E.S.M. PAKEER MO-
HAMED:

SHRI D.M. PUTTE GOWDA:

SHRI P.M. SAYEED:

SHRI BALESHWAR YADAV:

SHRI RAM SAJIWAN:

SHRI DALPAT SINGH PAR-
ASTE:

SHRI A. VIJAYARAGHAVAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Central Bureau of Investigation has conducted a nation-wide raids on the premises of top officials of Government and public sector organisations as reported in the Indian Express of 27 June, 1990;

(b) if so, the details of the officials whose premises were raided and the value of the illegal assets recovered from them; and

(c) the action taken against the con-

cerned officials?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Department/Public Sector Undertaking-wise details of officials whose houses/offices were searched is enclosed as Statement.

During the course of searches, the following movable/immovable assets have been discovered:—

(i)	Movable assets	:	Rs. 92.38 lakhs
(ii)	Immovable assets	:	Rs. 51.47 lakhs

Besides a large number of incriminating documents have also been seized.

(c) Cases have been registered against the concerned officials.

STATEMENT

Department/Public Sector-wise Details of officials whose premises were searched by the CBI

<i>Sl.No.</i>	<i>Name of Ministry/Department/Public Sector Undertaking</i>	<i>No. of officials</i>
1	2	3
1.	State Bank of India	1
2.	Central Public Works Department	1
3.	India Tourism Development Corporation	1
4.	Hindustan Insecticides Ltd.	2
5.	Indian Bank	2
6.	Controller of Stores, D/o Telecommunications	1
7.	Eastern Coalfields Ltd.	1
8.	Dena Bank	1

1	2	3
9.	United Bank of India	1
10.	South-Eastern Railways	2
11.	Enforcement Directorate	3
12.	Customs Department	1
13.	Rashtriya Chemicals & Fertilisers	7
14.	Bharat Petro-Chemicals Ltd.	7
Total		31

**Silchar-Badarpur Sector Road in
National Highway No. 53**

1076. SHRI SONTOSH MOHAN DEV:
Will the PRIME MINISTER be pleased to
state:

(a) whether the Silchar-Badarpur Sector Road in National Highway No 53 has not been completed so far though the work was started long before; and

(b) if so, the present position thereof together with reasons for delay?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). All the originally approved works on the Silchar-Badarpur Sector of National Highway No 53, taken over from the State PWD in December 1981, have been completed. However, long-term improvement works are on going.

Proposal for a Silchar Bye Pass

1077. SHRI SONTOSH MOHAN DEV:
Will the PRIME MINISTER be pleased to
state:

(a) whether there is a proposal to link Silchar by pass road with National Highway No. 54; and

(b) if so, The present position thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, sir.

(b) The survey work has been completed and the Approximate Project Estimate is under preparation.

Use of Pesticides in Forestry

1078. SHRIMATI SUBHASHINI ALI:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a list of pesticides for use in forestry has been prepared on the U.K. Model and if so, the details thereof; and

(b) if not, the reasons therefor and corrective action proposed?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) and (b). List of pesticides for use in forestry on the basis of U.K. Model